

In the Central Administrative Tribunal,

Patna Bench : Patna

Registration No. OA_57 of 1996

Date of Order :- 19.7.96

Mostt. Bunkuri Devi ... Applicant

Versus

The Union of India and others ... Respondents

Counsel for the applicant .. None

Counsel for the Respondents .. None

Coram:- Hon'ble Shri N.K.Verma, Member (A)

O R D E R

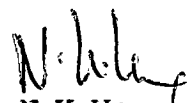
(Pronounced in open Court on dictation)

Hon'ble Shri N.K.Verma, Member (Administrative):-

None is present on behalf of the applicant.

There was no appearance of the applicant or her counsel. Accordingly the OA is dismissed for non-prosecution.

SKS


(N.K.Verma)
Member (A)